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CUSTOMS, EXCISE & SERVICE TAX APPELLATE TRIBUNAL
PRINCIPAL BENCH, WEST BLOCK No.2, R.K.PURAM, NEW DELHI - 110066
CUSTOMS APPEAL BRANCH

Appeal No. ST/117/2008

Date 04/06/2008

Assistant Registrar
C.E.S.T.A.T, New Delhi

To :
M/S HANS COLOUR LAB & STUDIO,
CHURCH ROAD,
OPP. JAIN MANDIR,
ALWAR.

M/S HANS COLOUR LAB & STUDIO,

Appellant

C.C.E. JAIPUR I

Vs
Respondent

I am directed to transmit herewith a certified copy of Final order No. ST/83/08 Customs dated 29.05.08
passed by the Tribunal under Section 129, (B) of the Customs Act, 1962 & Financial Act 1994 relating to Service Tax

Alongwith Stay Order No ST/169/08


Assistant Registrar

(Customs Appeal Branch)

Copy to :

1. Respondent

C.C.E. JAIPUR I

N.C.R.BUILDING, STATUE CIRCLE. "C" SCHEME. JAIPUR 302005.

2. Adv. / Consult

MR.Bipin Garg. Adv

B-1/1289-A, Vasant Kunj New Delhi 70

3. S.D.R.

4. J.C.D.R.

5. Bar association, CESTAT, New Delhi

6. M/s. Deeparchi Publications, M-93, Marg. 46, Saket, New Delhi 110017

7. M/s Centax Publications (P) Ltd., 1512-B, Bhishm Pitamah marg, Opp. ICICI Bank of Defence Colony, New Delhi -

8. Excise & Customs cases, B-37, Sector -I, NOIDA - 201301 Gautam Budh Nagar, (U.P.)

9. Raghuraman's 44-B, Regal Flat, Shipra Suncity, Indirapuram - 201010, Ghaziabad, DT, U.P.

10. Nidheshak publications, I.P.Estate, new Delhi

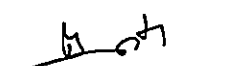
11. Taxmann Allied Service Pvt Ltd., 21/35, West Punjabi Bagh, New Delhi - 110026

12. Commercial Laws of India Pvt Ltd Post Bag No. 1033, No.70(Old No. 88), Thyagaraya Road, T. Nagar, Chennai 60017

13. Taxindiaonline.com Pvt.Ltd, B-XI/8183, Vasant Kunj, New Delhi - 110070

14. Office Copy

15. Guard file


Assistant Registrar
(Customs Appeal Branch)

**CUSTOMS EXCISE & SERVICE TAX APPELLATE TRIBUNAL
WEST BLOCK-II, R.K. PURAM, PRINCIPAL BENCH, NEW DELHI,
COURT NO. 1**

Service Tax Appeal No. 117 of 2008 with Service Tax Stay No. 442 of 2008
[Arising out of Order-in-Appeal No. 189(RKS)ST/JPR-I/2007 dated 5.12.2007
passed by the 26.10.2007 passed by the Commissioner (Appeals-I) Central Excise
& Customs, Jaipur]

Date of hearing/decision: 29.05.2008

Hon'ble Mr. Justice S.N. Jha, President
Hon'ble Mr. Rakesh Kumar, Member [Technical]

1	Whether Press Reporters may be allowed to see the Order for publication as per Rule 27 of the CESTAT (Procedure) Rules, 1982?	
2	Whether it should be released under Rule 27 of the CESTAT (Procedure) Rules, 1982 for publication in any authoritative report or not?	
3	Whether Their Lordships wish to see the fair copy of the Order?	
4	Whether Order is to be circulated to the Departmental authorities?	

M/s Hans Colour Lab. & Studio

...Appellant
[Rep. by Mr. Atul Gupta, Co. Secy.]

Versus

CCE, Jaipur

...Respondent
[Rep. by Mr. Amit Jain, DR]

Coram: Hon'ble Mr. Justice S.N. Jha, President
Hon'ble Mr. Rakesh Kumar, Member [Technical]

Per: Justice S.N. Jha:

*Final ORDER No ST/83/08
Stay Order No ST/169/08*

In view of the order of the High Court which has been passed during pendency of the appeal, this appeal is dismissed as withdrawn, as prayed for, to enable the appellant to apply for restoration of the appeal before the Commissioner (Appeals).

[Dictated and pronounced in the open Court].

[Justice S.N. Jha]
President

Rakesh Kumar
Member [Technical]

[Pant]